

Annexure - 8

Name of the corporate debtor: Asten Properties and Developers Private Limited; Date of commencement of CIRP: 13th June 2024; List of creditors as on: 27th August 2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Details of Claimant	Details of claim received		Details of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted										
1	Baburajan B K	26-06-2024	52,625	35,000	Preofessional Fee	-	-	No	-	-	-	17,625	-	Tax Deducted Rs.17,625/- shall be the liability of the CD towards Income Tax Department. Hence not admitted.
2	Antony T G	03-07-2024	58,495	58,495	Works Contract	-	-	No	-	-	-	-	-	one Signature missing
3	A J Flooring	03-07-2024	88,636	88,636	Works Contract	-	-	No	-	-	-	-	-	one Signature missing
4	Modern Electromechs	09-07-2024	10,62,141	10,62,141	Works Contract	-	-	No	-	-	-	-	-	Acceptable for Collation, On approval of the CoC and Hon'ble NCLT the claim shall be final
5	The City Garden Nursery	12-07-2024	2,01,740	2,01,740	Works Contract	-	-	No	-	-	-	-	-	Acceptable for Collation, On approval of the CoC and Hon'ble NCLT the claim shall be final
Total			14,63,637	14,46,012		-	-		-	-	-	17,625	-	